NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 828/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES: Boldrocchi India Pvt. Ltd.

v/s

Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1: Ms. Kritika

Seltri i/b

Cykit terreschand

Mangaldas

2. Pallari Balin a/w Foot appreciational

Anju Singh I/b

Bali Associates

ORDER

TCP No.828/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)